OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

| S. N. | Name of Officials (Sh./ Ms.) | From To |
|-------|---------------------------------|---|
| 1 | Mukesh Kant Sharma EC: 13286 | JA/Reader in the court of JA/Reader in the court of Sh. Prashant Kumar, Spl. Judge (PC Ms. Navita Kumari Bagha, POLC, Act) CBI, RADC. |
| 2 | Archana Singh EC: 40316493 | JA/Reader in the court of JA in the Record Room & Ms. Navita Kumari Bagha, POLC, Digitization Cell, RADC. RADC. |
| 3 | Jatinder Kaur EC: 13401 | SJA/Reader in the court of Sh. Ajay SJA/Reader in the court of Gupta, Spl. Judge (PC Act) CBI, Sh. Prashant Kumar, Spl. Judge (PC RADC. Act) CBI, RADC. |
| 4 | Ghanshyam EC: 75486562 | JA in Office Pool, RADC JA in General Branch, RADC. |

Note- (1) Order No.- 3423-3458-D/F.7/P&T/Admn./RADC/2023 dated 18.04.2023 in respect of Sh. Ashok Kumar, JA is hereby cancelled.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

(VINAY KUMAR GUPTA)
District & Sessions Judge-cum-

m 26/04/2023

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi

No. 3592-3622-5/F.7/P&T/Admn/RADC/2023 Copy forwarded for information and necessary action to :

Dated, Delhi the 26 4 2023

- 1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- The Administrative Officer (J), Admn. II Central District, Tis Hazari Courts, Delhi.
- The Reader to the concerned Courts.
- The concerned officials.
- The PS to the undersigned.
- The Dealing Official, Leave Seat, RADC, Delhi.
- The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
- 9. The Dealing Official, LAYERS seat, THC, Delhi.
- 10. The Dealing Official T&P –II Personal File/ACR/Leave/Website Committee, THC, Delhi.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi